

Sinnar Thermal Power Limited - Under CIRP

**List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
Date of Commencement of CIRP- 19th September, 2022, IRP actions stayed by NCLAT for the period 26.09.2022 to 19.01.2024 (Order dated 19.01.2024
received by IRP on 23rd January 2024)**

**Claims received till January 30, 2024 (last date of submission of claim as per Public Announcement after excluding the number of days of stay on IRP
action by NCLAT) and updated as on 06 February 2024**

Annexure 2

List of Unsecured Financial Creditor belonging to any class of creditor

| Sl No. | Name of creditor | Details of claim received | | Details of claim Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any | |
|--------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--|----------------------------|---|------------------------------|------------------------------------|----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable | | | | | | |
| | | | | | | | | | | | | | | | |
| | Total | | - | - | | - | | | | - | - | - | - | | |